



सत्यमेव जयते

COURT NO. 1

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL

THE HONOURABLE SMT JUSTICE RENUKA YARA

To be heard on Friday the 11th day of April 2025 (AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login> NOTE: THE PASS OVER MATTERS WILL BE TAKEN UP BEFORE COMMENCING THE FINAL HEARING MATTERS

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF JUDGMENT				
1	WA/208/2011	A KRISHNAM RAJU	K UDAYA SRI	HYDERABAD
2	WA/209/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition) WA/170/2025 WA/210/2025	PRABHAKAR CHIKKUDU	GP FOR SERVICES II ADDL ADVOCATE GENERAL (R3) GP FOR SERVICES III (R2)	HYDERABAD
3	WA/170/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition)	VEDULA CHITRALEKHA	ADDL ADVOCATE GENERAL	HYDERABAD
4	WA/210/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition)	PRABHAKAR CHIKKUDU	GP FOR GENERAL ADMINISTRATION ADDL ADVOCATE GENERAL (R3) GP FOR FINANCE PLANNING (R2)	HYDERABAD
FOR ADMISSION (FRESH MATTERS)				
5	WA/394/2025 IA 1/2025(Leave Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Condone Delay Petition) IA 4/2025(Suspension Petition)	P.K.KALYANI (SC FOR RMSA)	GP FOR SOCIAL WELFARE (R2) GP FOR REVENUE (R3)	ADILABAD
6	WA/397/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Suspension Petition)	E HARI BABU	GADI PRAVEEN KUMAR Deputy Solicitor General of India PADMA RAO LAKKARAJU (SC FOR NHAI) (R3)	KHAMMAM
7	WA/398/2025 IA 1/2025(Direction Petition)	ABDUL AZAM KHAN	GP FOR REVENUE	HANUMAKONDA
8	WP/10799/2025 IA 1/2025(Stay Petition)	VENKATRAM REDDY MANTUR	Special Govt Pleader for State Tax DOMINIC FERNANDES (senior standing counsel for CBIC) (R5)	HYDERABAD
9	WP/10804/2025 IA 1/2025(Stay Petition)	M NAGA DEEPAK	Special Govt Pleader for State Tax	HYDERABAD
10	WP/10821/2025 IA 1/2025(Suspension Petition)	JAI KISHAN SOLANKI	Special Govt Pleader for State Tax GP FOR REVENUE (R3)	MEDCHAL- MALKAJGIRI
11	WP/10825/2025 IA 1/2025(Stay Petition)	M NAGA DEEPAK	Special Govt Pleader for State Tax	HYDERABAD
12	WP/10851/2025 IA 1/2025(Stay Petition)	M NAGA DEEPAK	Special Govt Pleader for State Tax	HYDERABAD
13	WP/10852/2025 IA 1/2025(Stay Petition)	M NAGA DEEPAK	Special Govt Pleader for State Tax	HYDERABAD
14	WP/10872/2025 IA 1/2025(Stay Petition)	KARAN TALWAR	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Deputy Solicitor General of India (R5)	HYDERABAD

15	WP/10895/2025 IA 1/2025(Stay Petition)	V. VEERESHAM	Special Govt Pleader for State Tax	ADILABAD
16	WP/10929/2025 IA 1/2025(Suspension Petition)	JAI KISHAN SOLANKI	Special Govt Pleader for State Tax GP FOR REVENUE (R3) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R4)	HYDERABAD
<u>FOR ORDERS OF COURT</u>				
17	WP(PIL)/13307/2025/(Filing No.)	R V PAVAN MAITREYA	GP FOR HOME GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3) GP FOR GENERAL ADMINISTRATION (R2)	HYDERABAD
<u>ADMISSION</u>				
18	CC/835/2025 IA 1/2025(Direction Petition) WA/841/2015	K RATHANGA PANI REDDY		WANAPARTHY
19	WA/841/2015 IA 2/2015(WAMP 2219/2015)(Direction Petition)	K RATHANGA PANI REDDY	GP FOR IRRI AND COMM AREA DEV	MAHABUBNAGAR
20	WA/149/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition) WA/111/2024 WA/156/2024 WA/160/2024	RAMESH BABU VISHWANATHULA	J SUDHEER GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2) M MEHBOOB ALI (SC FOR MANUU) (R3)	HYDERABAD
21	WA/111/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	RAMESH BABU VISHWANATHULA	J SUDHEER GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2) L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT) (R1) M MEHBOOB ALI (SC FOR MANUU) (R3)	HYDERABAD
22	WA/156/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	RAMESH BABU VISHWANATHULA	J SUDHEER GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2) M MEHBOOB ALI (SC FOR MANUU) (R3)	HYDERABAD
23	WA/160/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	RAMESH BABU VISHWANATHULA	GUNDRATI RAMAN GOUD GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2) L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT) (R1) M MEHBOOB ALI (SC FOR MANUU) (R3)	HYDERABAD
24	WA/276/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Petition)	ADDL ADVOCATE GENERAL	J SUDHEER GP FOR EDUCATION (R3)	HYDERABAD
25	WA/854/2024 IA 2/2024(Suspension Petition) WA/701/2024	ADDL ADVOCATE GENERAL GP FOR SERVICES I	NAYAKAWADI RAMESH WP.13353/2018	PEDDAPALLI
26	WA/701/2024 IA 2/2024(Suspension Petition)	ADDL ADVOCATE GENERAL	NAYAKAWADI RAMESH	KARIMNAGAR
27	WA/1392/2024 IA 1/2024(Stay Petition) IA 2/2024(Condone Delay Petition)	R ANURAG (SC FOR TSRTC)	KRISHNA REDDY PUTTA GP FOR TRANSPORT (R2)	HYDERABAD
28	WA/196/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	G RAMACHANDRA REDDY	R. VIVEKAN N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R3)	SANGAREDDY

29	WA/240/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition) WA/245/2025 WA/249/2025 WA/332/2025 WA/1399/2024 WA/1405/2024 WA/1406/2024 WA/1411/2024	J R MONOHAR RAO (SC FOR ENDOWMENTS)	M SATISH KUMAR	JAGTIAL
30	WA/1399/2024	M SATISH KUMAR	GP FOR SERVICES I J R MANOHAR RAO (R2)	-
31	WA/1405/2024	M SATISH KUMAR	GP FOR ENDOWMENTS	-
32	WA/1406/2024	M SATISH KUMAR	GP FOR SERVICES I J R MANOHAR RAO (R2)	-
33	WA/1411/2024	M SATISH KUMAR	GP FOR ENDOWMENTS	-
34	WA/245/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	J R MONOHAR RAO (SC FOR ENDOWMENTS)	M SATISH KUMAR	JAGTIAL
35	WA/249/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	J R MONOHAR RAO (SC FOR ENDOWMENTS)	M SATISH KUMAR GP FOR ENDOWMENTS (R2)	JAGTIAL
36	WA/332/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	J R MONOHAR RAO (SC FOR ENDOWMENTS)	M SATISH KUMAR	JAGTIAL
37	WA/366/2025 IA 1/2025(Suspension Petition)	V PREETI REDDY	R ANURAG (SC FOR TSRTC)	RANGA REDDY
38	WP/15231/2024 IA 1/2024(Suspension Petition)	CH RAVI KUMAR	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) MADISHETTY RAMU (R2) GP FOR REVENUE (R4) DHANANJAYA NAIDU KOLLA (R3) GP FOR LAND ACQUISITION (R5)	WARANGAL
39	WP/34688/2024 IA 1/2024(Direction Petition) IA 1/2025(Direction Petition) IA 2/2025(Receive Additional Material Papers)	M Navneeth Chowdary(PARTY IN PERSON)	GADI PRAVEEN KUMAR Deputy Solicitor General of India G M MOHIUDDIN (R4) - (R2) AADESH VARMA (R3)	HYDERABAD
40	WP/7209/2025 IA 1/2025(Suspension Petition)	V. VEERESHAM	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2)	MAHABUBNAGAR
41	WP/9999/2025 IA 2/2025(Direction Petition) IA 3/2025(Stay Petition)	KAILASH NATH P S S	GADI PRAVEEN KUMAR Deputy Solicitor General of India DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
42	WP/10040/2025 IA 1/2025(Stay Petition)	MUKTINUTALAPATI RAMACHANDRA MURTHY	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R3)	MEDCHAL- MALKAJGIRI
43	WP/10070/2025 IA 1/2025(Stay Petition)	K P AMARNATH REDDY	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R3)	HYDERABAD
44	WP/10081/2025 IA 1/2025(Suspension	SHAIK JEELANI BASHA	Special Govt Pleader for State Tax (R2)	HYDERABAD

	Petition)			
45	WP/10085/2025 IA 1/2025(Stay Petition)	M SUPRABATH REDDY	Special Govt Pleader for State Tax GUMMALLA BHASKER REDDY (R3)	HYDERABAD
46	WP/10111/2025 IA 1/2025(Stay Petition)	SIRIPURAM KESHAHA	Special Govt Pleader for State Tax	HYDERABAD
47	WP/10166/2025 IA 1/2025(Stay Petition)	G R S AKHILESWAR	Special Govt Pleader for State Tax	MEDCHAL- MALKAJGIRI
48	WP/10170/2025 IA 1/2025(Stay Petition)	B KRISHNA REDDY	Special Govt Pleader for State Tax	RANGA REDDY
49	WP(PIL)/10/2025 IA 1/2025(Direction Petition)	MOHD NASRULLA KHAN M A BASITH	GP FOR GENERAL ADMINISTRATION V NARASIMHA GOUD(SC FOR HMDA) (R5) ADDL ADVOCATE GENERAL (R1) GP FOR LAND ACQUISITION (R3) GP FOR MCPL ADMN URBAN DEV (R2) RAKESH SANGHI (R6) TEJASWINI MEREDDY (SC FOR HMRL) (R4)	HYDERABAD
<u>INTERLOCUTORY</u>				
50	WA/389/2023 IA 5/2023(Suspension Petition) IA 1/2025(Fix an Early Date)	TANISH PANWAR..TMP	FARHAN AZAM KHAN (SC FOR TSWB) MOHD NASEERUDDIN (R3)	HYDERABAD
<u>FINAL HEARING</u>				
51	WP/184/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition) WP/185/2021 WP/188/2021 WP/203/2021 WP/295/2021 WP/296/2021 WP/298/2021 WP/305/2021	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
52	WP/185/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
53	WP/188/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
54	WP/203/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
55	WP/295/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
56	WP/296/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
57	WP/298/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD
58	WP/305/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	LAKSHMI KUMARAN SRIDHARAN	Special Govt Pleader for State Tax	HYDERABAD

59 WP(PIL)/38/2020

N MANASA
B RACHNA
M A SHAKEEL
CH PUSHYAM KIRAN

GP FOR GENERAL ADMINISTRATION HYDERABAD
SUNIL B GANU (R3)
GP FOR SCHOOL EDUCATION (R2)
ADDL ADVOCATE GENERAL (R1)
GADI PRAVEEN KUMAR Deputy Solicitor
General of India (R4)

COURT NO. 1**THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL****To be heard on Friday the 11th day of April 2025 (AFTER REGULAR BENCH WORK)****(DAILY LIST-1)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>				
60	ARBAPPL/64/2025	M/S. UNNAM LAW FIRM		HYDERABAD
61	ARBAPPL/65/2025	RAJAGOPALLAVAN TAYI		RANGA REDDY
62	ARBAPPL/66/2025	MANDHATA SLK SRUTHA KEERTHI		HYDERABAD
63	ARBAPPL/67/2025	K SIDDHARTH RAO		HYDERABAD
<u>ADMISSION</u>				
64	CC/1547/2022	KANUMURI KALYANI	R A ACHUTHANAND	HYDERABAD
65	ARBAPPL/15/2025	MOHAMMAD ADNAN	RR 1to 3 Notice sent by RPAD not yet returned.	HYDERABAD
66	ARBAPPL/16/2025 IA 1/2025(Substitute Petition)	VADEENDRA JOSHI	SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 27928/25.	HYDERABAD
67	ARBAPPL/17/2025 IA 1/2025(Substitute Petition)	VADEENDRA JOSHI	SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 27900/25.	HYDERABAD
68	ARBAPPL/18/2025	MOHAMMED OMER FAROOQ	PRAVEEN CHILLARA SR Notice sent by RPAD not yet returned. SR Apps by Praveen Chillara.	HYDERABAD
69	ARBAPPL/20/2025	B SATISH KUMAR	RR 1 & 2 Notice sent by RPAD not yet returned.	HYDERABAD
70	ARBAPPL/26/2025	K CHENCHURAMI REDDY	PAMULA VAMSHI KRISHNA SR Notice sent by RPAD not yet returned.	HYDERABAD
71	ARBAPPL/32/2025	L ARAVIND REDDY	PILLI NAGARAJ RR 1 & 2 Notice sent by RPAD not yet returned. RR 1 & 2 Apps by Pilli Nagaraj.	SANGAREDDY
72	ARBAPPL/34/2025	A ANASUYA	RR 1 To11 Notice sent by RPAD not yet returned.	RANGA REDDY
73	ARBAPPL/45/2025	PURUSHOTAMLAL	SR Notice sent by RPAD not yet returned.	RANGA REDDY
74	ARBAPPL/48/2025 IA 1/2025(Condone Delay in Rep)	V SEETHARAMA AVADHANI	RR 1TO 19 Notice sent by RPAD not yet returned.	HYDERABAD
75	ARBAPPL/53/2025	VANKINA ALLU AND PARTNERS	PRIYA IYENGAR SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 38596/25.	RANGA REDDY
76	CC/487/2025 IA 1/2025(Direction Petition) IA 2/2025(Receive Additional Material Papers) IA 3/2025(Direction Petition)	ARUVA KARTHIK	ADDL ADVOCATE GENERAL	HYDERABAD
<u>FOR DISMISSAL</u>				
77	ARBAPPL/166/2024	R S SRAVAN KUMAR	YOGESH KUMAR HEROOR	HYDERABAD

SR Notice served
Memo proof of service filed vide USR
70264/2024.
Mediation Report Dtd.20.12.2024 received.

78	ARBAPPL/14/2025	K PRABHAKAR	SUBRAMANYAM DARABOINA SR Notice sent by RPAD not yet returned. SR Apps by D. Subramanyam.	HYDERABAD
79	ARBAPPL/23/2025	NALAMALPU PAVAN KRISHNA REDDY	SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 32178/25.	HYDERABAD
80	ARBAPPL/24/2025	G NAGESH	RR 1TO 3 Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No 33264/25.	HYDERABAD
81	ARBAPPL/28/2025	VIJAY B PAROPAKARI	K PRABHAKAR RR 1TO 4 Notice sent by RPAD not yet returned.	MAHABUBNAGAR
82	ARBAPPL/40/2025	VENU GOPALA RAO GUNTURU		RANGA REDDY

INTERLOCUTORY

83	ARBAPPL/72/2021 IA 1/2025(Extension Petition)	SRINIVAS VELAGAPUDI	VINJAMURI RANGA BABU V RAMAKRISHNA REDDY (R2) R1-APP RR 2&4 Notice sent by RPAD,Returned unserved. R2-Notice sent by USA BY AIRMAIL, not yet returned. R3-Notice sent by RPAD,not yet returned. Memo filed vide usr no.75719/2022.	RANGA REDDY
84	ARBAPPL/111/2023 IA 1/2025(Withdrawal Petition)	DHARMESH D.K.JAISWAL	MAGHAM MALLIKARJUN REDDY RR1 to 5 Apps.	HYDERABAD

FINAL HEARING

85	ARBAPPL/135/2024	N VINESH RAJ	M RAVINDRA BABU RR1 and 2 Notice served RR1 and 2 Apps. Memo with citations filed vide USR 124203/2024	HYDERABAD
86	ARBAPPL/162/2024	M A BASITH	B ANIL (R2) RR1 and 2 notice sent by RPAD returned unserved no such person Memo filed vide USR 71739/24. R2 Apps by B. Anil	HYDERABAD
87	ARBAPPL/2/2025	AAHANA	SR Notice returned unserved as No Such Person. Memo Proof of service filed vide USR No 8809/25	HYDERABAD
88	ARBAPPL/7/2025	ANJALI MANGHNANI	CH SRINIVASA RAJU SR Apps by Ch. Srinivasa Raju. Memo Proof of service filed vide USR No 11380/2025	HYDERABAD
89	ARBAPPL/9/2025	RAMAKRISHNA K	SR Notice sent by RPAD Not yet returned. Memo Proof of service filed vide USR No 33199/25	HYDERABAD

COURT NO. 1
THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Friday the 11th day of April 2025(AT 2:15 PM)

(CS 7 OF 1958)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>				
90	WP/24927/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	N M KRISHNAIAH GADDAM SRINIVAS YADAV	ADDL ADVOCATE GENERAL T K SRIDHAR	RANGA REDDY
91	WP/31067/2024 IA 1/2024(Suspension Petition)	N M KRISHNAIAH	GP FOR REVENUE GP FOR HOME (R3) ADDL ADVOCATE GENERAL (R2)	MEDCHAL- MALKAJGIRI
<u>FOR RELEASE</u>				
92	WP/18265/2021 IA 1/2021(Suspension Petition) IA 2/2021(Direction Petition) IA 1/2022(Receive Additional Material Papers)	P ROY REDDY	GP FOR REVENUE ADDL ADVOCATE GENERAL (R1) RECEIVER-CUM-COMMISSIONER	RANGA REDDY

COURT NO. 1**THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL****THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR****To be heard on Friday the 11th day of April 2025(AFTER CS 7 OF 1958)****(CS 14 OF 1958)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>				
93	WP/8936/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition)	BODA VENKATESWARLU	GP FOR MCPL ADMN URBAN DEV N M KRISHNAIAH	RANGA REDDY
<u>ON REMAND FROM SUPREME COURT</u>				
94	SA/533/2023 IA 7/2024(Miscellaneous Petition) IA 8/2024(Direction Petition) IA 9/2024(Addl. Evidence Petition) IA 10/2024(Miscellaneous Petition)	N M KRISHNAIAH	N SREEDHAR REDDY RAKESH SANGHI (R2) RAKESH SANGHI MEMO filed vide USR No.15306 dated 14-02-2024 Counter Affidavit filed vide USR No.17768 dated 20-02-2024 MEMO filed vide USR No.18870 dated 22-02-2024 Proposed Respondents 5 to 9- App by Nazir Ahmed Khan (8283) vide vakalat filed in IA 5 of 2024 R4 app. by Chalapathi Rao Nandiraju 6675 vide vakalat filed vide USR NO.121599 dated 09.12.2024 Additional counter affidavit filed in IA. No. 1/2024 vide USR NO. 125627 dated 17.12.2024 Additional documents Memo filed vide USR NO. 126277 dated 18.12.2024 Counter Affidavit filed vide USR No.127850 dated 23-12-2024 Counter Affidavit filed vide USR No.127849 dated 23-12-2024 Counter Affidavit filed vide USR No.127848 dated 23-12-2024	HYDERABAD

COURT NO. 1

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL

THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Friday the 11th day of April 2025 (AFTER CS 14 OF 1958)

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>				
95	CC/2624/2023 IA 1/2024(Fix an Early Date) IA 1/2025(Extension Petition)	PRABHAKAR CHIKKUDU	ADDL ADVOCATE GENERAL RR 1 to 4 notice served.	HYDERABAD

COURT NO. 1
THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
THE HONOURABLE DR. JUSTICE G.RADHA RANI

To be heard on Friday the 11th day of April 2025 (AFTER SPL.DIVISION BENCH WORK WITH NVSKJ)

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY				
96	WP/5617/2024 IA 1/2025(Review Petition)	KARTHIK RAMANA PUTTAMREDDY	Special Govt Pleader for State Tax DOMINIC FERNANDES (senior standing counsel for CBIC) (R9) ANJALI AGARWAL (R2) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R8)	WARANGAL
97	WP/7140/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	G NARENDRA CHETTY	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3)	NALGONDA
98	WP/8015/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	MD SHABAZ	DOMINIC FERNANDES (senior standing counsel for CBIC) K MAMATA (R3) Special Govt Pleader for State Tax (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2)	HYDERABAD
99	WP/8022/2024 IA 2/2025(Review Petition)	KARTHIK RAMANA PUTTAMREDDY	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R5) Special Govt Pleader for State Tax (R3)	WARANGAL
100	WP/10322/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	M NAGA DEEPAK	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R3) GP FOR REVENUE (R5)	SIDDIPET
101	WP/10565/2024 IA 1/2025(Review Petition)	KARTHIK RAMANA PUTTAMREDDY	DOMINIC FERNANDES (senior standing counsel for CBIC) Special Govt Pleader for State Tax (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R5)	WARANGAL
102	WP/13737/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX) (R2) Special Govt Pleader for State Tax (R3)	HYDERABAD
103	WP/13756/2024 IA 1/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX) (R5)	HYDERABAD
104	WP/13767/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX) (R2) Special Govt Pleader for State Tax (R3)	HYDERABAD
105	WP/13777/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India BOKARO SAPNA REDDY (SENIOR SC FOR CBIC) (R2) Special Govt Pleader for State Tax (R3)	HYDERABAD
106	WP/13779/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India	NIRMAL
107	WP/13795/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX) (R4) Special Govt Pleader for State Tax (R2)	HYDERABAD

108	WP/14100/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) BOKARO SAPNA REDDY (SENIOR SC FOR CBIC) (R4)	HYDERABAD
109	WP/15510/2024 IA 1/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) BOKARO SAPNA REDDY (R5) Special Govt Pleader for State Tax (R2)	HYDERABAD
110	WP/17916/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) BOKARO SAPNA REDDY (SENIOR SC FOR CBIC) (R5)	HYDERABAD
111	WP/17990/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	M NAGA DEEPAK	DOMINIC FERNANDES (SC FOR IOCL) Special Govt Pleader for State Tax (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3)	HYDERABAD
112	WP/18097/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	M NAGA DEEPAK	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3) DOMINIC FERNANDES (R2)	HYDERABAD
113	WP/18115/2024 IA 2/2025(Review Petition) IA 3/2025(Stay Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India BOKARO SAPNA REDDY (Jr. SC FOR INCOME TAX) (R4) M VIJAY KUMAR (Sr SC FOR CENTRAL GOVT) (R5) Special Govt Pleader for State Tax (R2)	HYDERABAD
114	WP/18176/2024 IA 1/2025(Review Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Stay Petition)	K SUDHAKAR REDDY	T SANJAY REDDY Special Govt Pleader for State Tax (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R5)	HYDERABAD
115	WP/19205/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	MD SHABAZ	DOMINIC FERNANDES (senior standing counsel for CBIC) Special Govt Pleader for State Tax (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3)	HYDERABAD
116	WP/22552/2024 IA 1/2025(Dispense with Petition) IA 2/2025(Review Petition)	A V A SIVA KARTIKEYA	Special Govt Pleader for State Tax D PALLAVI (SR SC FOR CBIC) (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R5) D PALLAVI (SR SC FOR CBIC) (R3)	KHAMMAM
117	WP/23282/2024 IA 1/2025(Review Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Stay Petition)	MD SHABAZ	DOMINIC FERNANDES (senior standing counsel for CBIC) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R2) Special Govt Pleader for State Tax (R3)	HYDERABAD
118	WP/29560/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD
119	WP/30047/2024 IA 1/2025(Review Petition) IA 2/2025(Dispense with Petition)	K SUDHAKAR REDDY	D PALLAVI (SR SC FOR CBIC) Special Govt Pleader for State Tax (R4) GADI PRAVEEN KUMAR Deputy Solicitor General of India (R5)	RANGA REDDY
120	WP/30858/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) PULIMAMIDI SHASHIDHAR REDDY (R1) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD

121	WP/31498/2024 IA 1/2025(Dispense with Petition) IA 2/2025(Review Petition)	GOONDLA VENKATESWARLU	Special Govt Pleader for State Tax	HYDERABAD
122	WP/32008/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	P SREE RAMYA	Special Govt Pleader for State Tax	HYDERABAD
123	WP/32113/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) DOMINIC FERNANDES (senior standing counsel for CBIC) (R5)	HYDERABAD
124	WP/32333/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD
125	WP/32431/2024 IA 2/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD
126	WP/32716/2024 IA 1/2025(Review Petition)	KARTHIK RAMANA PUTTAMREDDY	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD
127	WP/32722/2024 IA 1/2025(Stay Petition) IA 3/2025(Review Petition)	MD SHABAZ	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3)	HYDERABAD
128	WP/33717/2024 IA 1/2025(Review Petition)	G NARENDRA CHETTY	GADI PRAVEEN KUMAR Deputy Solicitor General of India Special Govt Pleader for State Tax (R2) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4) A S VASUDEVAN (R1)	HYDERABAD
129	WP/36811/2024 IA 1/2025(Stay Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Review Petition)	P SREE RAMYA	Special Govt Pleader for State Tax GADI PRAVEEN KUMAR Deputy Solicitor General of India (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R4)	HYDERABAD

COURT NO. 1
THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
THE HONOURABLE SRI JUSTICE N.TUKARAMJI

To be heard on Friday the 11th day of April 2025 (AFTER SPL.DIVISION BENCH WORK WITH DR.GRRJ)

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL				
130	CC/2666/2023	VENKAT PRASAD UKKALAM		HYDERABAD
ADMISSION				
131	CC/522/2025 WA/754/2022	SRINIVASA RAO BODDULURI		MEDCHAL- MALKAJGIRI
132	WA/754/2022	SRINIVASA RAO BODDULURI	M RAJENDER REDDY GP FOR REVENUE (R2)	RANGA REDDY
FINAL HEARING				
133	WP(PIL)/130/2017 CC/21/2023 CC/297/2023 CC/1949/2022 CC/1950/2022 CC/1952/2022 CC/1953/2022 CC/1957/2022 CC/2314/2022 WP/673/2022 WP/12182/2023 WP/13773/2024 WP/13852/2020 WP/26686/2024 WP/26973/2023 WP/29694/2023 WP(PIL)/133/2017	SAMA SANDEEEP REDDY	GP FOR MEDICAL HEALTH FW GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R6) SRINIVASA RAO PACHWA (R10) S RAHUL REDDY (R7) ADDL ADVOCATE GENERAL (R8) VIVEK CHANDRA SEKHAR S (R9)	HYDERABAD
134	WP(PIL)/133/2017 IA 2/2022(Review Petition) IA 3/2022(Condone Delay Petition) IA 4/2022(Stay Petition)	T SRUJAN KUMAR REDDY	GP FOR MEDICAL HEALTH FW P PANDU RANGA REDDY (R4) GORANTLA SRI RANGA PUJITHA (R6) A PRABHAKAR RAO (R31) VIVEK CHANDRA SEKHAR S (R32) P PANDU RANGA REDDY	-
135	WP/13852/2020 IA 1/2022(Review Petition)	SAMA SANDEEEP REDDY	GP FOR MEDICAL HEALTH FW SRINIVASA RAO PACHWA	-
136	WP/673/2022 IA 1/2022(Review Petition) IA 2/2022(Dispense with Petition) IA 3/2022(Review Petition) IA 4/2022(Dispense with Petition) IA 5/2022(Stay Petition) IA 6/2022(Review Petition) IA 7/2022(Review Petition) IA 8/2022(Suspension Petition) IA 9/2022(Review Petition) IA 10/2022(Review Petition) IA 11/2022(Dispense with Petition) IA 12/2022(Stay Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Review Petition) IA 3/2023(Dispense with Petition) IA 4/2023(Suspension Petition) IA 5/2023(Review Petition) IA 6/2023(Condone Delay Petition) IA 7/2023(Dispense with Petition) IA 8/2023(Suspension Petition)	SAMA SANDEEEP REDDY	GP FOR MEDICAL HEALTH FW SRICHARAN TELAPROLU SRIRAM POLALI SRINIVASA RAO PACHWA K K MAHENDER REDDY PERI PRABHAKAR MOHD ANWAR ALI G LAKSHMI KATIKA RAVINDER REDDY FOR RESPONDENT nO. 3	-

137	CC/1949/2022 IA 1/2022(Permission Petition)	SAMA SANDEEEP REDDY	SRICHARAN TELAPROLU order dt: 09/12/2022. IA:NO: 1/2022. SR notice sent by speed post.order dt: 09/12/2022. IA:NO: 1/2022. SR notice sent by speed post. (item delivery confirmed) (item delivery confirmed)	HYDERABAD
138	CC/1950/2022 IA 1/2022(Permission Petition)	SAMA SANDEEEP REDDY	SRINIVASA RAO PACHWA	HYDERABAD
139	CC/1952/2022 IA 1/2022(Permission Petition)	SAMA SANDEEEP REDDY	order dt: 09/12/2022. IA:NO: 1/2022. SR notice sent by speed post. (item delivery confirmed)	HYDERABAD
140	CC/1953/2022 IA 1/2022(Permission Petition)	SAMA SANDEEEP REDDY	MOHD ANWAR ALI order dt: 09/12/2022. IA:NO: 1/2022. SR notice sent by speed post. (item delivery confirmed)	HYDERABAD
141	CC/1957/2022 IA 1/2022(Permission Petition)	SAMA SANDEEEP REDDY	SRINIVASA RAO PACHWA order dt: 09/12/2022. IA:NO: 1/2022. SR notice sent by speed post. (item delivery confirmed)	HYDERABAD
142	CC/2314/2022	SAMA SANDEEEP REDDY	G LAKSHMI	HYDERABAD
143	CC/21/2023 IA 2/2023(Direction Petition)	SAMA SANDEEEP REDDY	K K MAHENDER REDDY PERI PRABHAKAR SR notice served.	HYDERABAD
144	CC/297/2023 IA 1/2023(Permission Petition)	SAMA SANDEEEP REDDY		HYDERABAD
145	WP/12182/2023 IA 1/2023(Suspension Petition) IA 2/2023(Direction Petition)	K SIDDHARTH RAO	GP FOR MEDICAL HEALTH FW G CHANDRA SEKHAR REDDY (SC FOR TAFRC) (R2)	KARIMNAGAR
146	WP/26973/2023 IA 1/2023(Direction Petition)	SAMA SANDEEEP REDDY	GP FOR MEDICAL HEALTH FW SRIRAM POLALI (R3)	HYDERABAD
147	WP/29694/2023 IA 1/2023(Direction Petition)	MAMIDI VENU MADHAV	GP FOR MEDICAL HEALTH FW SRINIVASA RAO PACHWA (R3)	HYDERABAD
148	WP/13773/2024 IA 1/2024(Direction Petition) IA 2/2024(Amendment Petition)	MAMIDI VENU MADHAV	GP FOR MEDICAL HEALTH FW SRINIVASA RAO PACHWA (R3)	HYDERABAD
149	WP/26686/2024 IA 1/2024(Direction Petition)	SAMA SANDEEEP REDDY	GP FOR MEDICAL HEALTH FW G CHANDRA SEKHAR REDDY (SC FOR TAFRC) (R3)	HYDERABAD